

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fourteenth Lok Sabha)

FIFTH REPORT

(Presented on 21.12.2004)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fifth Report.

2. The Committee met on 20 December, 2004 for allocation of time under rule 294(1)(e) of the Rules of Procedure to three Resolutions given notices of by Sarvashri Khiren Rijiju, R. Sambasiva Rao and Brajesh Pathak, M.Ps.

Allocation of time to resolutions

3. The Committee recommend allocation of time to resolutions as follows :-

(i)	Resolution by Shri Khiren Rijiju regarding formation of Arunachal Regiment.	-	2 hours
(ii)	Resolution by Shri R. Sambasiva Rao regarding legislation to give protection to tobacco growers.	-	2 hours
(iii)	Resolution by Shri Brajesh Pathak regarding free and compulsory education upto higher secondary level.	-	2 hours

Recommendation

4. The Committee recommend that the allocation of time to resolution, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

20 December 2004

29 Agrahayana 1926 (Saka)

CHARANJIT SINGH ATWAL

Chairman,
Committee on Private Members'
Bills and Resolutions.